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**LIBRARY**

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

C.A. No. 350/199 of 2017

M.A. 350/85/2017 & M.A. 350/86/2017

1. Dilip Kumar Sarkhel,

son of Late Nagendra Nath Sarkhel,

Voluntarily Retired as Commercial

Supervisor (Coaching from Operating

Commercial Department) under Divisional

Railway Manager, Alipurduar Junction,

N.F. Railway, Jalpaiguri, West Bengal.

2. Dibyendu Sarkhel,

son of Dilip Kumar Sarkhel,

Voluntarily retired as Commercial

Supervisor (Coaching from Operating

Commercial Department) under Divisional

Railway Manager, Alipurduar Division,

N.F. Railway, Jalpaiguri, West Bengal.

Both aged about 40 years, unemployed.

both are residing at Vivekananda Nagar,

P.O. East Uday Rajpur, ex P.S. Madhyam

gram, Dist. North 24 Parganas,

Pin 700129.

... Applicants

-Versus-

1. Union of India, through the General

Manager, N.F. Railway, Maligaon (HQ)

Gawhati, Assam, Pin 781011.

contd.. 2

Dilip Kumar Sarkhel

*[Signature]*

- : 2 :-

2. The Divisional Railway Manager,

N.F. Railway, Alipurduar Junction,

Dist. Alipurduar, Pin. 73623.

3. The Senior Divisional Commercial

Manager, N.F. Railway, Alipurduar Junction,

Dist. Alipurduar, Pin. 73623.

4. The Senior Divisional Personnel

Officer, N.F. Railway, Alipurduar Junction,

Dist. Alipurduar, Pin. 73623.

.... Respondents

..... in ground.

O.A.No.350/199/2017  
M.A.350/85/2017  
M.A.350/86/2017

Date of order : 10.03.2017

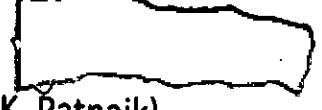
**Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member**

For the applicant : Mr. T. K. Biswas, counsel

For the respondents : None

**O R D E R(ORAL)**

Mr. T.K. Biswas, Id. counsel appearing for the applicants submits that he wants to withdraw this O.A. to file a better O.A. Accordingly the O.A. is dismissed as 'withdrawn'. Consequently the M.As also stand dismissed. No cost.

  
( A.K. Patnaik)  
Judicial Member

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